

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 847
TO BE ANSWERED ON 25th July, 2022

EFFECTS OF NAVAL EXERCISES ON LIVELIHOODS OF FISHERMEN

847. SHRI VENKATARAMANA RAO MOPIDEVI:
SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of Defence be pleased to state:

- (a) whether Government is aware that restrictions imposed on fishing during naval exercises and events adversely affect the livelihood of the fishermen;
- (b) if so, the steps taken to compensate them for the loss; and
- (c) the measures taken to provide alternate location to the fishermen after the ban on sale of fish at the harbor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): No restrictions are imposed on fishing/ fish trading by the fishing communities during the conduct of naval exercise/ events.
- (b): Question of compensation does not arise as no restrictions are imposed on fishing/ fish trading/ sale of fish by the fishing communities during naval exercises.
- (c): No Ban is imposed on sale of fish in harbor by the Indian Navy.
